COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 238 OF 2015 APPEAL NO. 269 OF 2015 & IA NOS. 434 AND 435 OF 2015 AND APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016

Dated: 28th August, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Appeal NO. 238 of 2015

:

:

Gujarat Granito Manufacturers Association Vs.

Gujarat Electricity Regulatory Commission & Ors.

Counsel for the Appellant(s)

Counsel for the Respondent(s)

Ms. Suparna Srivastava Ms. Sanjana Dua for R.1

Mr. Sakie Jakharia

Ms. Poorva Saigal Mr. Shubham Aray for R.2 & 3

Appeal No. 269 of 2015 & IA NOS. 434 and 435 of 2015

Vs.

Essar Power Gujarat Ltd.

Gujarat Electricity Regulatory Commission & Ors.

Gujarat Electricity Regulatory Commission & Ors.

IA NO. 24 of 2016

Vs.

Essar Oil Ltd.

Counsel for the Appellant(s) : Ms. Shikha Ohri Mr. Nimesh Jha Counsel for the Respondent(s) Ms. Suparna Srivastava : Ms. Sanjana Dua for R.1 Ms. Poorva Saigal Mr. Shubham Aray for R.2 & 3 Mr. Anand K.Ganesan

Appeal No. 12 of 2016 &

...Appellant(s)

...Respondent(s)

...Respondent(s)

...Appellant(s)

...Appellant(s)

...Respondent(s)

Ms. Swapna Seshadri

Mr. Sakie Jakharia for R.4 (in A.No. 269 of 2015)

<u>ORDER</u>

I.A. No. 435 of 2015 in Appeal No. 269 of 2015 and I.A. No. 24 of 2016 in Appeal No. 12 of 2016) (Applns. for exemption from filing certified copy of the impugned order) are allowed.

As agreed by learned counsel for the parties, list these matters for hearing on <u>18.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt